

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 173/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Casa Builders Pvt. Ltd.
V/s.
SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CHIRAG DAVE	ADV FOR PETITIONER	Cs Dave
	DNYANESHWAR JADHAV	ADV. FOR PETITIONER	2 July

ORDER

T.C.P. No. 173/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner/Creditor is present.
2. He is seeking time for due compliance under I&BP Code. Granted.
3. Adjourned to **22nd August, 2017.**

Dated: 21.07.2017

Sd/-
M.K. Shrawat
Member (Judicial)